

STAGE OF THE CASES PENDING AGAINST M.Ps./ M.L.As. AS ON 28.02.2025

Sl. No.	Name of the District	STAGE OF PROCEEDINGS													Total
		Pre-Cognizance	Summons	Appearance of Accused	Furnishing of Sureties	Examination	Discharge Petitions Pending	Charges	Trial	Arguments	NBWs/Bws	Stay	Sec.313 Cr.P.C. Examination	Judgment	
1	Ananthapuramu	-	-	-	-	-	-	-	1	1	-	4	-	-	6
2	Kadapa	-	-	-	-	-	-	-	-	1	-	1	-	-	2
3	East Godavari	-	-	-	-	-	-	-	-	1	-	-	-	-	1
4	Guntur	-	-	-	-	-	-	-	-	-	-	1	-	-	1
5	Krishna	-	5	-	-	-	-	-	-	3	2	1	-	-	11
6	Nellore	-	-	-	-	1	-	-	1	-	-	1	-	-	3
7	Prakasam	-	-	-	-	-	-	-	-	-	-	1	-	-	1
8	Visakhapatnam	-	-	-	-	-	-	-	-	1	-	-	-	-	1
9	Vizianagaram	-	-	-	-	-	-	-	-	-	-	-	-	-	0
10	West Godavari	-	1	-	-	-	-	-	-	-	-	-	-	-	1
TOTAL		-	6	-	-	1	-	-	2	7	2	9	0	0	27